

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers.

Government Order No. 18121-JK(LD) OF 2023.
Dated. 29- 12- 2023.

In partial modification of Government Order No. 13132-JK(LD) of 2023 dated 25-09-2023, and on the recommendations of Ld. Advocate General, J&K, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	Ld. Advocate General, J&K	1. General Administration Department in addition to already allocated Departments. Mr. K.D.S Kotwal, Dy. Advocate General and Mr. Eishaan Dadhichi, Government Advocate shall assist the Learned Advocate General in important matters of the General Administration Department to be identified by Ld. Advocate General.
2.	Amit Gupta Additional Advocate General	1. Power Development Department. 2. Forest, Ecology and Environment Department 3. Tourism Department 4. Jal Shakti Department. 5. Commissioner Food and Drugs Administration. 6. All the preventive detention cases under the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988. 7. Any other specially assigned class of cases including Arbitration matters assigned by Ld. Advocate General.
2.	Eishaan Dadhichi, Government Advocate.	1. Food, Civil Supplies and Consumer Affairs Department. 2. Department of Tribal Affairs.

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		3. Science and Technology. 4. Hospitality and Protocol. 5. School Education Department District Doda.
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The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

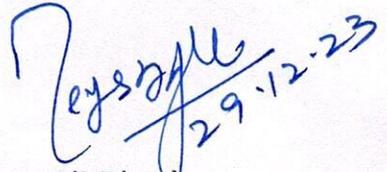
By Order of the Government of Jammu and Kashmir.

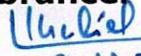
Sd/-
(Achal Sethi)
Secretary to Government
Dated. 29-12-2023.

No. Law-Jud/153/2021-10.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Commissioner Secretary to Government, General Administration Department.
3. Concerned Administrative Secretaries.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
5. Director Archives, Archaeology and Museums, J&K.
6. Director Litigation Jammu.
7. All Officers of Department of Law, Justice and P.A.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. I/C Website.
10. Government Order File.
11. Concerned File.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer


29-12-2023.